

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

1.	NAME OF CORPORATE PERSON	Nirpender Logistics Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27.06.2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U60231DL2006PTC150332
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	E-105, Som Vihar, New Delhi – 110066
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31.08.2017
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Hemant Sharma Address: 2/263/ Subhash Nagar, New Delhi – 110027 Email: hemant78sharma@yahoo.com Mob: 9818368356 Registration No.: IBBI/IPA-002/IP-N00015/2016-17/10019
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29.09.2017

Notice is hereby given that the Nirpender Logistics Private Limited has commenced voluntary liquidation on 31.08.2017.

The stakeholders of Nirpender Logistics Private Limited are hereby called upon to submit a proof of their claims, on or before 29.09.2017, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: **Hemant Sharma**

Date: **02/09 /2017**

Place: **New Delhi**